

Central Administrative Tribunal
Principal Bench: New Delhi

OA No. 757/2000
OA No. 758/2000
✓ OA No. 759/2000
OA No. 760/2000
OA No. 761/2000

New Delhi this the 2nd day of May 2000

Hon'ble Mr. Justice Ashok Agarwal, Chairman
Hon'ble Mr. V.K. Majotra, Member (A)

OA-757/2000

Dr. Palash Gupta,
70, Lok Nayak Apartments
Sector-IX, Rohini, Delhi.Applicant

Versus

1. Govt. of NCT of Delhi
through Secretary Health,
Health & Family Welfare Department,
1, Jawaharlal Nehru Marg,
Delhi.
2. Deen Dayal Upadhyay Hospital,
Govt. of NCT of Delhi,
Hari Nagar, New Delhi.Respondents

OA-758/2000

Dr. Rajesh Kumar
House No. 66, Janak Park
Hari Nagar New Delhi-64.Applicant

Versus

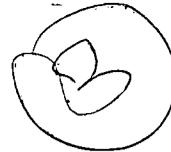
1. Govt. of NCT of Delhi
through Secretary Health,
Health & Family Welfare Department,
1, Jawaharlal Nehru Marg,
Delhi.
2. Deen Dayal Upadhyay Hospital,
Govt. of NCT of Delhi,
Hari Nagar, New Delhi.Respondents

OA- 759/2000

Dr. S.D. Mishra
Room No. 113 Safdarjung Barracks
New Kidwai Nagar, New Delhi.Applicant

Versus

1. Govt. of NCT of Delhi
through Secretary Health,
Health & Family Welfare Department,
1, Jawaharlal Nehru Marg,
Delhi.



2. Deen Dayal Upadhyay Hospital,
Govt. of NCT of Delhi,
Hari Nagar, New Delhi. ... Respondents

OA-760/2000

Dr. Chetan Anand Bhanot
P-13 Prasad Nagar
MIG Flats New Delhi-64 ... Applicant

Versus

1. Govt. of NCT of Delhi
through Secretary Health,
Health & Family Welfare Department,
1, Jawaharlal Nehru Marg,
Delhi.
2. Deen Dayal Upadhyay Hospital,
Govt. of NCT of Delhi,
Hari Nagar, New Delhi. ... Respondents

OA-761/2000

Dr. Mithilesh Singh
CB-37 D, DDA Flats
Hari Nagar, New Delhi-64. ... Applicant

Versus

1. Govt. of NCT of Delhi
through Secretary Health,
Health & Family Welfare Department,
1, Jawaharlal Nehru Marg,
Delhi.
2. Deen Dayal Upadhyay Hospital,
Govt. of NCT of Delhi,
Hari Nagar, New Delhi. ... Respondents

(By Advocate: Shri Ch. Amarjit Singh
with Shri R.C. Batra, for the applicants)

ORDER (Oral)

By Mr. Justice Ashok Agarwal, Chairman

Applicants have been appointed as Sr. Residents
in the Deen Dayal Upadhyay Hospital on purely
Provisional and adhoc basis for a specified period or
till such time regular appointments are made whichever
is earlier. A Public Notice inviting applications for
the said posts have been issued on 26.3.2000.
Applicants have applied in response to the said
advertisement at Annexure A-3.

[Signature]

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2. Having regard to the aforesated facts, we find that the present OAs are pre-mature. In the circumstances, on prayer made on behalf of the applicants permission is granted to withdraw the OA with liberty.

(V.K. Majotra)
Member (A)

(Ashok Agarwal)
Chairman

cc.

Attest
A. Agarwal
Chairman